

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 213/2024/EZ

In The Matter of:

SK. HARUN

... Applicant

Versus

THE STATE OF WEST BENGAL & Ors.

... Respondents

AFFIDAVIT ON BEHALF OF THE RESPONDENT NUMBER 2, THE DISTRICT MAGISTRATE, HOWRAH

INDEX

SL	PARTICULARS	ANNEXURE	PAGE
1.	Affidavit		1-4
2.	Nomination in favour of the Additional District Magistrate (LR) & District Land & Land Reforms Officer, Howrah by the District Magistrate, Howrah.	"R-1"	5
3.	Letter to the Member Secretary, WBPCB seeking nomination of representative in the Fact-Finding Committee.	"R-2"	6
4.	Nomination of representative received from the Member Secretary, WBPCB	"R-3"	7
5.	Inspection Report of the Committee	"R-4"	8 - 23
6.	Report submitted by the B.L.&L.R.O, Domjur	"R-5"	24 -38

Filed by Sri Sibojyoti Chakrabarti, Ld. State Advocate for the State of West Bengal.

(M):- 9007035534

Email:- subho.advocate@gmail.com.

123 JAN 2025

— X —



BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 213/2024/EZ

In The Matter of:

SK. HARUN

... Applicant

Versus

THE STATE OF WEST BENGAL & Ors.

... Respondents

AFFIDAVIT ON BEHALF OF THE RESPONDENT NUMBER 2, THE DISTRICT MAGISTRATE, HOWRAH:

I, Dr. Deepap Priya P., D/o. Sri I. Palraj, working as the District Magistrate, Howrah at P.O. & P.S. Howrah, District Howrah Pin-711101 do hereby solemnly affirm and submit as follows: -

1. That I have been communicated with a copy of the order in O.A. No. 213/2024/EZ from the Learned Counsel for the State associated with the instant case.
2. That this affidavit is being filed in compliance to the Solemn Order dated 27.11.2024 passed by the Hon'ble Tribunal.

12 3 JAN 2025



3. That in pursuance of the direction of the Hon'ble Tribunal, a Fact-Finding Committee was constituted comprising the following members:
District Magistrate, Howrah and Senior Scientist, West Bengal
Pollution Control Board.
4. That the District Magistrate, Howrah nominated Additional District Magistrate (LR) & District Land & Land Reforms Officer, Howrah on 11.12.2024.
The photocopy of the aforesaid nomination is annexed herewith and marked as **"R - 1"**.
5. That the Member Secretary of West Bengal Pollution Control Board was requested on 11.12.2024 to send nomination of representative on behalf of WBPCB in the Fact-Finding Committee constituted by the Hon'ble Tribunal in its order dated 27.11.2024.
The photocopy of the aforesaid letter seeking nomination of representative from WBPCB is annexed herewith and marked as **"R- 2"**.
6. That the nomination in favour of Smt. Jayati Mitra, Assistant Environmental Engineer, Howrah Regional Office, WBPCB was received from the Member Secretary, WBPCB on 13.01.2025.
The photocopy of the aforesaid nomination is annexed herewith and marked as **"R - 3"**
7. That for compliance of the solemn order dated 27.11.2024 passed by the Hon'ble Tribunal, the Fact-Finding Committee conducted an inspection on the site in question on 20.01.2025 and submitted it's report.

23 JAN 2025

The report of the Committee is annexed herewith and marked as "R - 4".

8. That as per direction of the aforementioned committee, the Block Land & Land Reforms Officer, Domjur Block submitted report regarding the plot in question which reveals that the developers of the building have failed to produce sanctioned building plan and other relevant documents.

The report submitted by the Block Land & Land Reforms Officer, Domjur Block is annexed herewith and marked as "R - 5".

9. That the statements made in the above paragraphs are true to my knowledge are belief of the record as available in the office of the deponent and the rest are humble submissions before the Hon'ble Tribunal.

10. That it is most respectfully prayed that this Hon'ble Tribunal may kindly be pleased to pass necessary order / orders as is deemed fit for the ends of justice

Identified by me

Deponent

Sibojyoti Chakrabarti

Advocate
State of West Bengal 22.01.2025.

[Signature]
District Magistrate
Howrah

[Signature]

S. CHAUDHURI
★ NOTARY ★
GOVT. OF INDIA
Regd. No.-6584/08
Bidhannagar Court
Dist.-North 24 Pgs

12 3 JAN 2025





BEFORE THE NOTARY PUBLIC
AT BIDHANNAGAR
DIST.-NORTH 24 PARGANAS

VERIFICATION:

I, the deponent above- named, do hereby verify and declare that the statements made in the aforesaid paragraphs are true and correct to the best of my knowledge and information and I believe that nothing material has been concealed there from.

Verified at *Kolkata* on *22nd* day of January, 2025.

Identified by me

Sibojyoti Chakrabarti
Advocate *22.01.2025*
State of West Bengal

Deponent

[Signature]
District Magistrate
Howrah

[Signature]
S. CHAUDHURI
★NOTARY★
GOVT. OF INDIA
Regd. No.-6584/08
Bidhannagar Court
Dist.-North 24 Pgs

12 3 JAN 2025



GOVERNMENT OF WEST BENGAL
OFFICE OF THE DISTRICT MAGISTRATE AND DISTRICT COLLECTOR
HOWRAH
(ENVIRONMENT CELL)

Memo No.: 65/Env./Howrah

Date: 11/12/2024

ORDER

Sri Azar Zia, IAS, Additional District Magistrate (LR & LA) and District Land & Land Reforms Officer, Howrah is hereby nominated as the representative of the undersigned in the Fact-Finding Committee duly constituted by the Hon'ble NGT, Eastern Zone Bench, Kolkata vide its order dated 27-11-2024 in connection with OA No. 213/2024/EZ in the matter between Sk Harun-vs- State of West Bengal.


District Magistrate
Howrah



GOVERNMENT OF WEST BENGAL
OFFICE OF THE DISTRICT MAGISTRATE AND DISTRICT COLLECTOR
HOWRAH
(ENVIRONMENT CELL)

Memo No.: 64/Env./Howrah

Date: 11/12/2024

To: The Member Secretary
West Bengal Pollution Control Board
Paribesh Bhawan,
10 A, Block-LA, Sector-III,
Bidhannagar, Kolkata-700106.

Sub: - Regarding nomination of Senior Scientist in the Fact-Finding committee constituted by Hon'ble NGT Eastern Zone Bench in connection with OA No. 213/2024/EZ in the matter between Sk Harun-vs- State of West Bengal.

Sir,


Please find enclosed the order passed by Hon'ble NGT, Eastern Zone Bench, Kolkata on 27-11-2024 in connection with the aforesaid OA wherein a Fact -Finding Committee has been constituted by the Hon'ble Tribunal with the following composition

- (i) District Magistrate, Howrah, or his representative not below the rank of Additional District Magistrate,
- (ii) Senior Scientist, West Bengal State Pollution Control Board,

You are requested to kindly nominate one Senior Scientist and share his details with the undersigned at an early date in this regard.

Thanking you.

Encl: - As stated.

Yours faithfully

District Magistrate
Howrah



DISTRICT MAGISTRATE
HOWRAH
West Bengal Pollution Control Board
(Department of Environment, Government of West Bengal)
13 JAN 2025
Docket No. 86/A

Law Officer (NAT)

Memo No. : 22

File No. 3L/WPB-J(VI)24

Date : 10 /01/ 2025

ADM (L.R.)

13/1
District Magistrate
Howrah

To
i) The District Magistrate, Howrah

Sub: Compliance of direction dated 27.11.2024 of Hon'ble NGT passed in connection with Original Application No. 213/2024/EZ.

Enclosed please find the copy of the order of Hon'ble National Green Tribunal, Eastern Zone Bench, dated 27.11.2024 passed in connection with Original Application No. 213/2024/EZ (Sk. Harun vs State of West Bengal), which speaks for itself.

ofc Env

The Hon'ble National Green Tribunal, Eastern Zone Bench was pleased to constitute a Committee, comprising of the following Members:-

- i. Senior Scientist, West Bengal Pollution Control Board;
- ii. District Magistrate, District - Howrah, or his representative not below the rank of Additional District Magistrate (ADM).

The District Magistrate, Howrah shall be the Nodal Office for all logistic purposes and for filing Fact finding Report/ Inspection Report of the Committee.

The Committee has been directed to carry out inspection of the various sites with reference to the allegations made by the applicant in the Original Application.

Smt. Jayati Mitra, Assistant Environmental Engineer, Howrah Regional Office (M-9830381210, Email: aee14.wbpcb-wb@bangla.gov.in) of the West Bengal Pollution Control Board will represent the State Pollution Control Board, West Bengal in this matter.

Encl: As stated

D. L. & L. R. O.
HOWRAH
RECEIVED
14 JAN 2025
Contents not verified

506
14/01/25

Member Secretary

Special Land Acquisition
Office (HIT) Howrah
16 JAN 2025
RECEIVED
Contains without verified

Report of the Committee constituted by Hon'ble National Green Tribunal, Eastern Zone Bench Kolkata vide order dated 27.11.2024 in connection with O.A. No. 213/2024/EZ in the matter between Sk. Harun - vs - State of West Bengal & Ors.

In compliance of the solemn order passed by Hon'ble NGT, Eastern Zone Bench Kolkata on 27.11.2024, an inspection on the site in question was conducted on 20.01.2025 at 12.00 noon by the committee constituted by the Hon'ble Tribunal comprising the following members:

1. Shri Azar Zia, Additional District Magistrate (L & LR), Howrah
2. Smt. Jayati Mitra, Asst. Environmental Engineer, WBPCB, Howrah Regional Office, West Bengal Pollution Control Board.

The following officials were also present to facilitate the inspection by the aforementioned Committee:

1. Shri Partha Pratim Sadhukhan, Officer-in-Charge, Environment Section, District Administration, Howrah.
2. Shri Nirod Baran Sarkar, Joint Block Development Officer, Domjur Development Block.
3. Shri Babulal Kanraar, Revenue Officer, Office of the BL&LRO, Domjur Block.
4. Shri Swapan Kumar Mondal, Revenue Officer, Office of the BL&LRO, Domjur Block.
5. Smt. Tuktuki Sk, Pradhan, Bankra-III Gram Panchayat, Domjur Block.

During the inspection, the following was revealed:

1. The said plot is located in a congested residential neighbourhood surrounded by houses and shops. Two under-construction buildings were found on the plot of which one was a G+4 structure which was almost completed while the other one had been constructed till the first floor and further works were ongoing.
2. As per plot information received from the Land and Land Reforms Department, the LR plot no. 3065 corresponding to erstwhile RS plot no. 3063 is classified as Bastu/Shali (copy enclosed). This indicates that there had never been any pond in that location since the onset of the revisional settlement land surveys in West Bengal.

- 9 —
3. Interaction with the local people also revealed that there had never been any pond over the plot in question in the past, and there were tiled hutments in the spot before the construction began.
 4. The developers of the building were contacted over phone for producing sanctioned building plan and other relevant documents, but they failed to do so. The developers verbally claimed that they have received an NOC from the local Gram Panchayat.
 5. However, given that a G+4 Building has a typical height of 15-18 meters, permission of the Howrah Zilla Parishad should have been taken as per Section 160A of the West Bengal Panchayat (Amendment) Act, 2017 wherein it clearly states that any structure under a Gram Panchayat which exceeds 6.5 meters in height requires the previous permission of Zilla Parishad. Thus, prima facie there appears to be violation of building construction laws and the matter should be enquired into by competent officials and engineers from the Howrah Zilla Parishad.

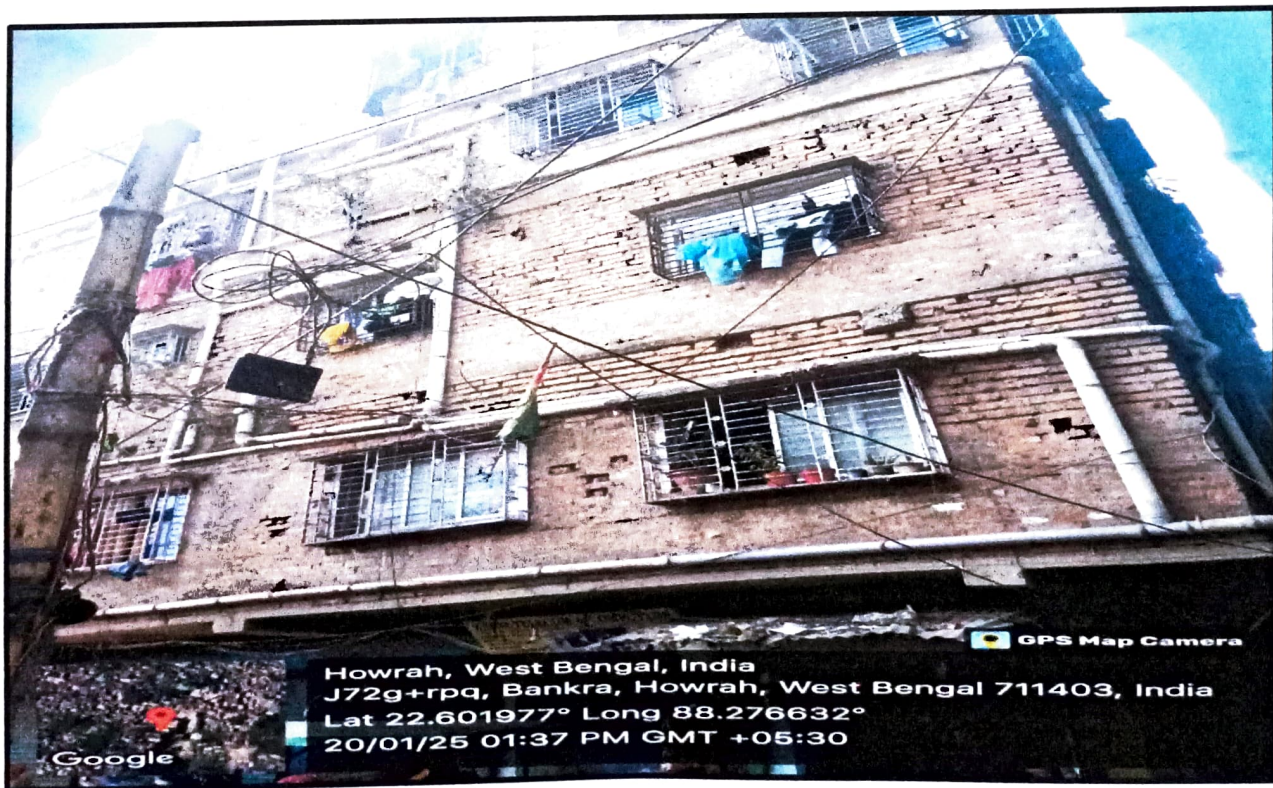
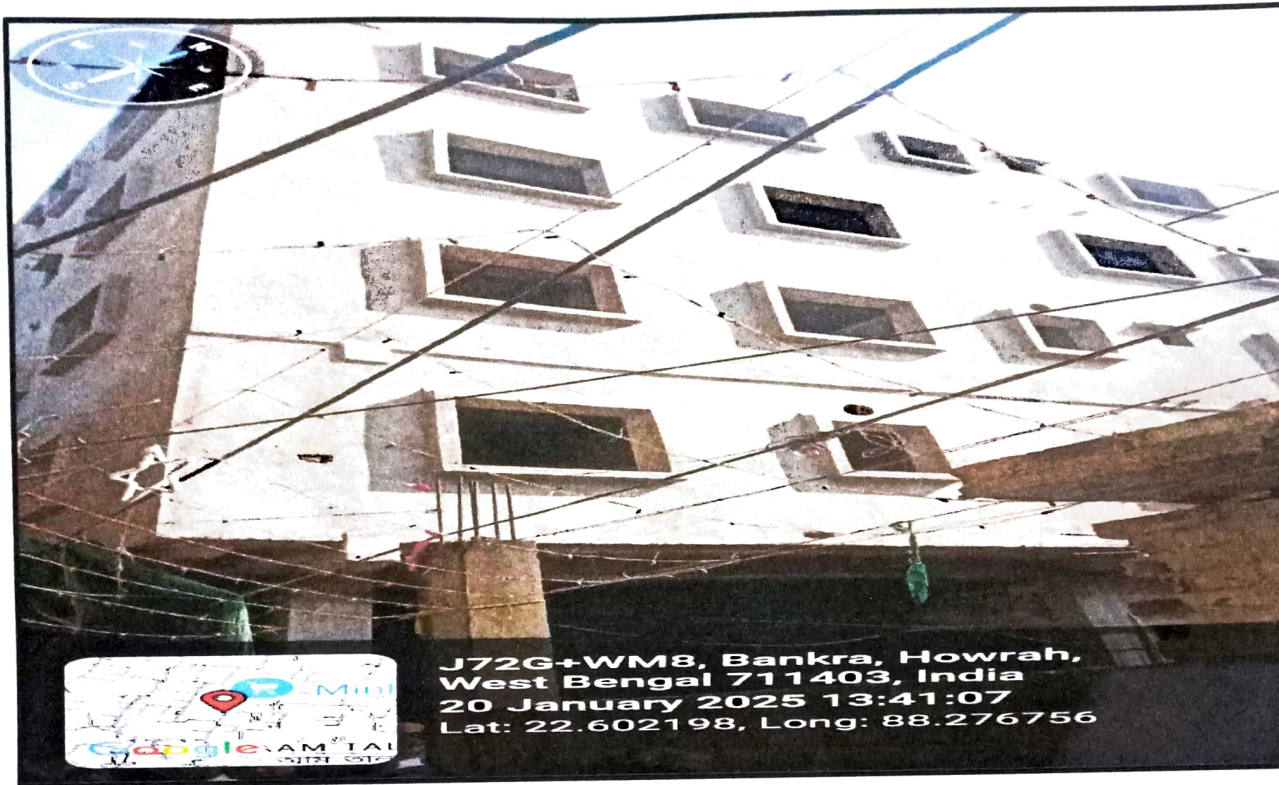
The Photographs taken during the course of inspection are annexed herewith.

Jayati Mitra

Assistant Environment Engineer
Howrah Regional Office, WBPCB

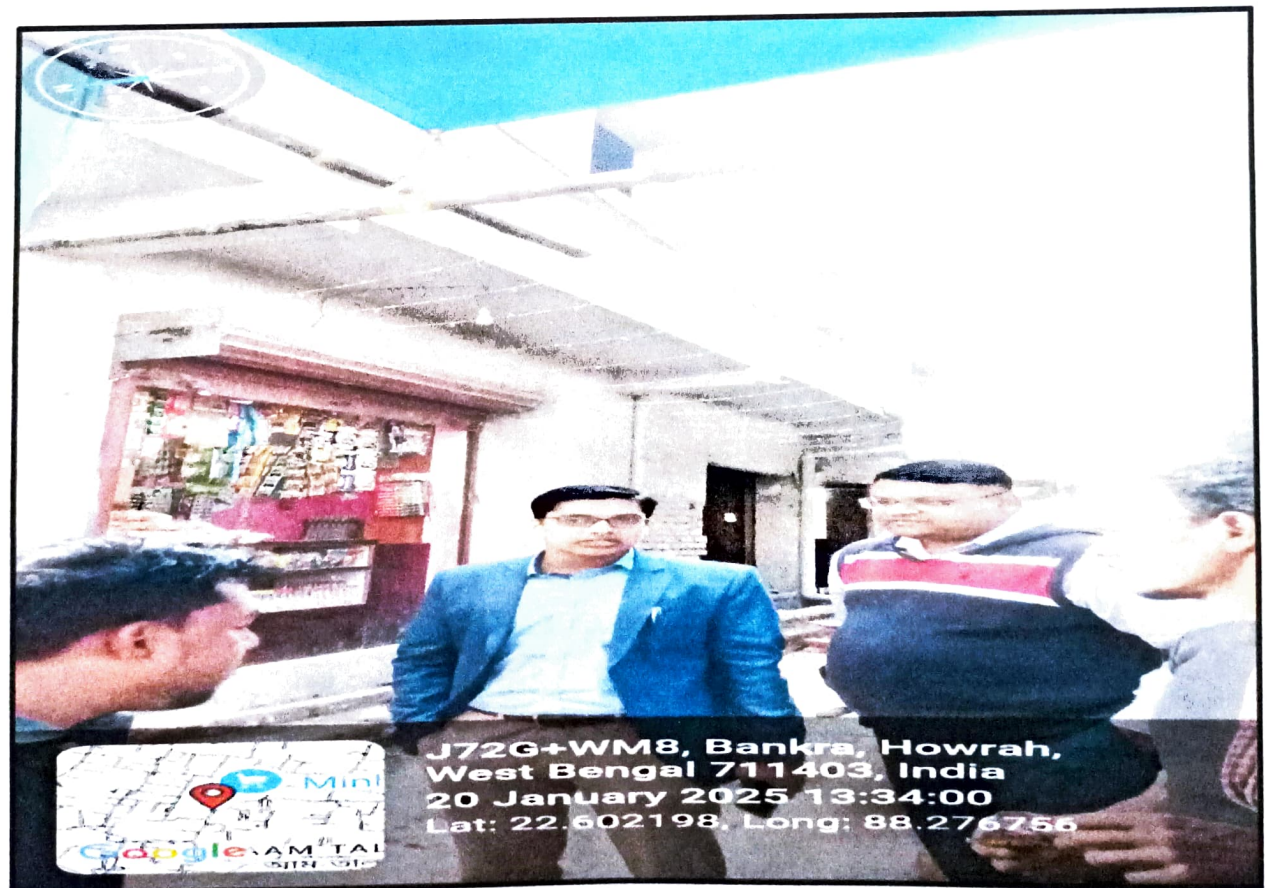
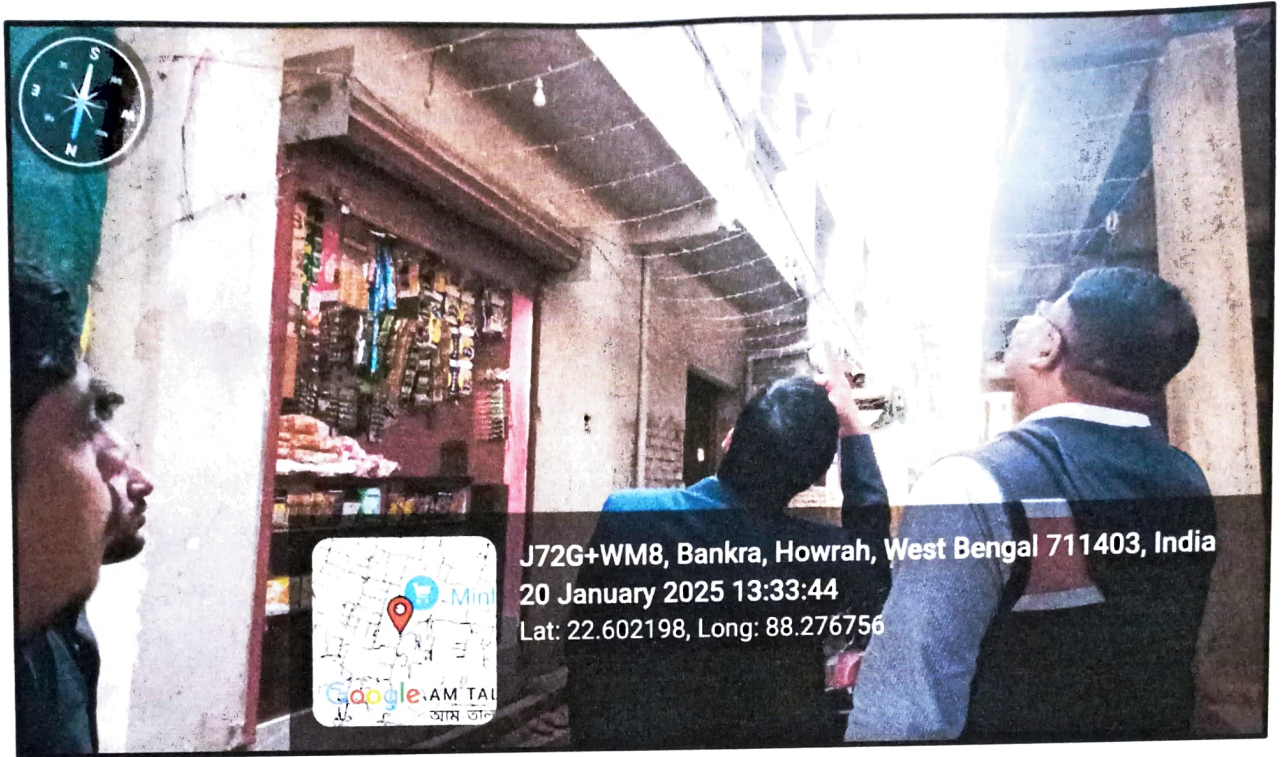
A.D.M. (LR) & D.L. & L.R.O.
Howrah

Glimpses of the Inspection held on 20-01-2025 in connection with Hon'ble NGT, Eastern Zone Bench, Kolkata, OA No. 213/2024/EZ

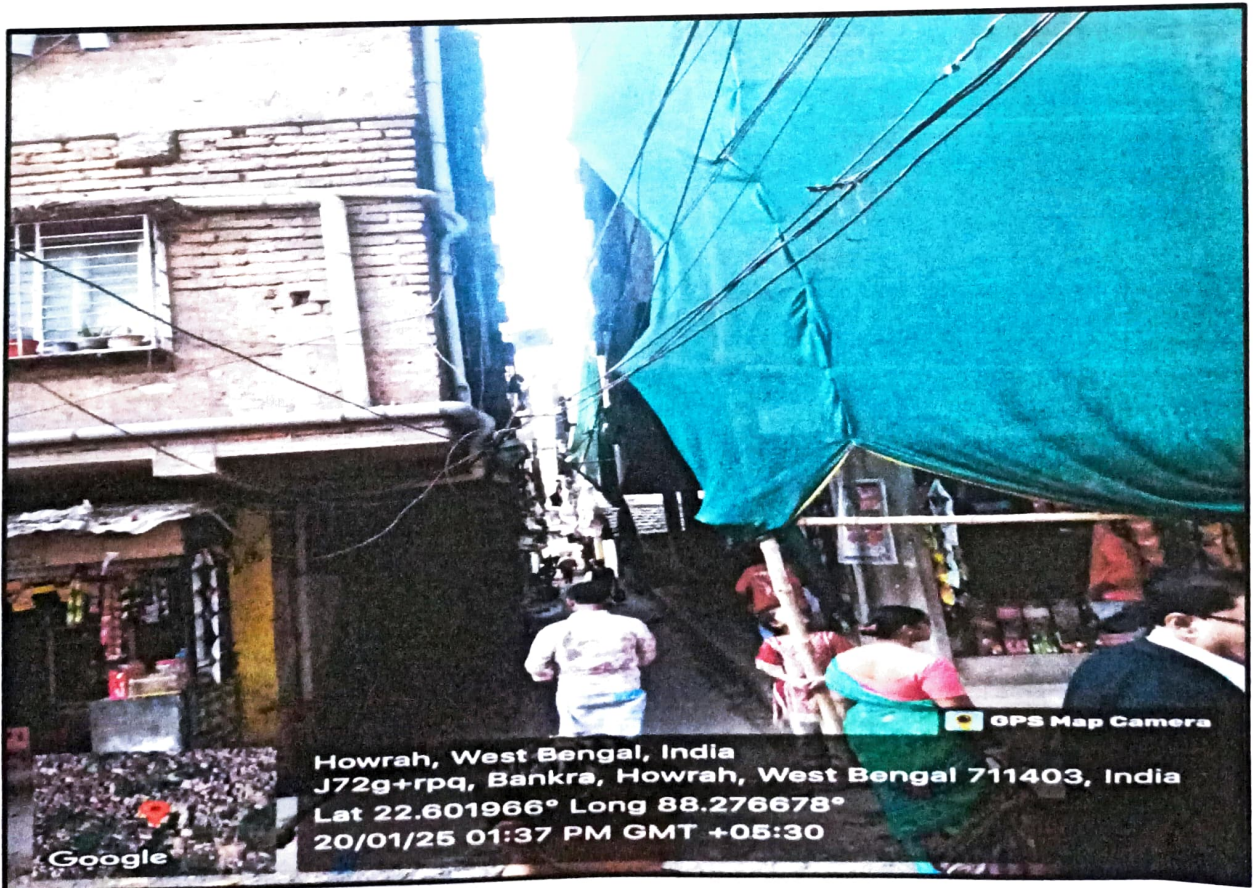
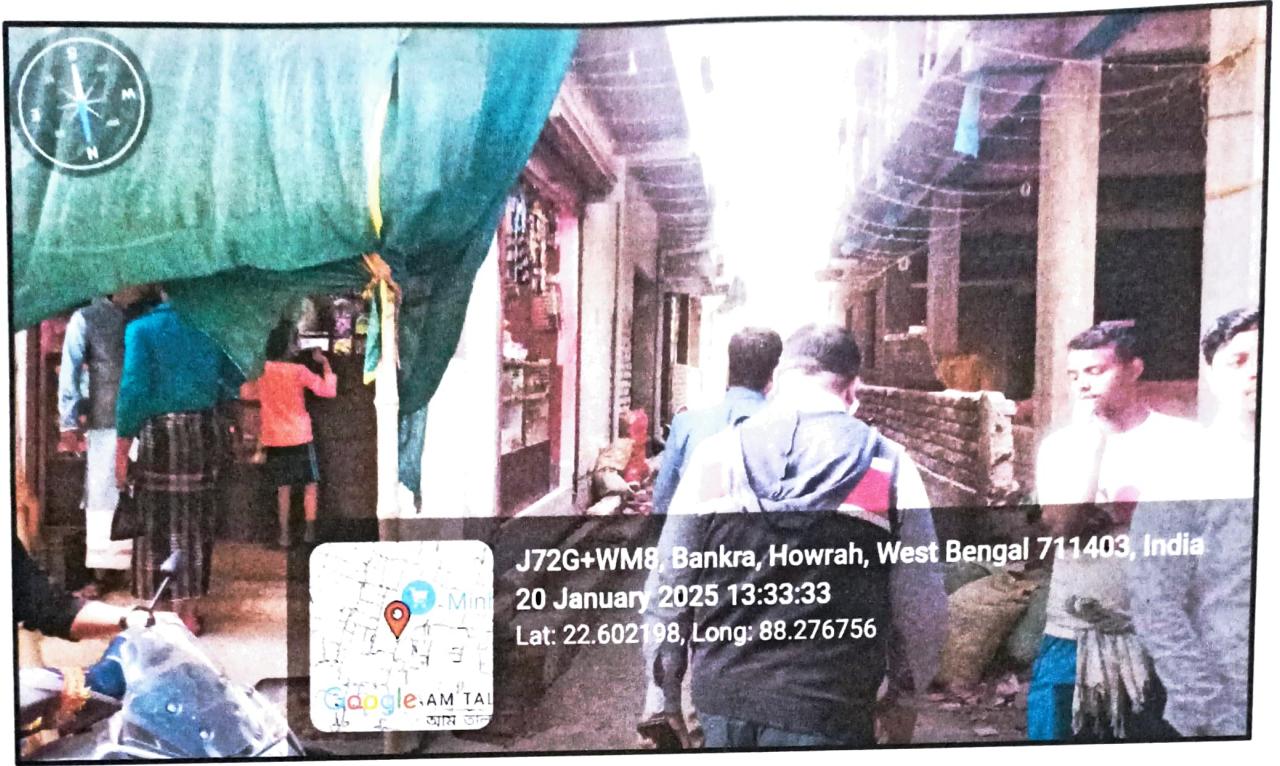




- 12 -



- 13 -



-14-

পশ্চিমবঙ্গ সরকার

সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ

-দাগের তথ্য-



জেলা- হাওড়া	ব্লক- ডোমজুড়	[০৫০১০৫৫]			
মৌজা- বাঁকড়া	জে.এল.নং- ০৫৫	থানা- ডোমজুড়			
দাগ নং- ৩০৬৫	শ্রেণী- বাস্তু	জমির পরিমাণ(এ)- ১.৪১০০			
সাবেক দাগ নং- ৩০৬৩					
খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	রায়তের/লেসীর বিবরণ	মন্তব্য
১৬৪/১	বাস্তু/শালি	০.০০৭৮	০.০১১০	আক্তার আলী পিতা-সেখ রমজান সাং-নিজ	
৫৩৮/১	বাস্তু	০.০১৩৪	০.০২০০	সেখ আবদুল জব্বার পিতা-জিন্নাথ সাং-নিজ	
২১৫২	বাস্তু/শালি	০.০০৭৮	০.০১১০	মহঃ নাসিম . পিতা-সেখ রমজান সাং-নিজ	4 (গ) ধারা প্রযোজ্য
২১৯৭/১	বাস্তু	০.০০৪৭	০.০১০৪	খুরসিদ আলম . পিতা-সামসুল হোদা সাং-নিজ	
২৪১৪/১	বাস্তু	০.০১৪২	০.০২০০	মহঃ গোরে . পিতা-মহঃ শুকুর সাং-নিজ	4 (গ) ধারা প্রযোজ্য
২৪৩৬	বাস্তু	০.০০৪২	০.০০০০	গোলাম মোস্তাফা সর্দার পিতা-মহঃ আলি সাং-নিজ	
২৭৮৬	বাস্তু/শালি	০.০০৭৭	০.০১০৯	মহঃ হালিম . পিতা-সেখ রমজান আলি সাং-নিজ	4 (গ) ধারা প্রযোজ্য

~~4A~~ Translated copy

Government of West Bengal
Block land & land Reforms Office
Plot Information



District- Howrah Block-Domjur 501055
 Block-Domjur J.L. No. 055 Thana-Domjur
 Classification -
 Mouza-Bankra Bastu Land Area-1.4100
 LR Plot No.3065
 RS Plot no. 3063

Khatian NO.	Classification	Share	Area (Acre)	Rayat	Remarks
164/1	Bastu/Shali	0.0078	0.011	Aktar Ali, S/o Sk Ramjan Address- Bankra	
538/1	Bastu	0.0134	0.02	Sk Sbdul Jabbar S/o Jinnat Address- Bankra	4C applicable
2152	Bastu/Shali	0.0078	0.011	Md Nasim S/O Sk Ramjan Address- Bankra	
2197/1	Bastu	0.0047	0.0104	khursid Alam S/O Samsul Hoda Address- Bankra	4C applicable
2414/1	Bastu	0.0142	0.02	Md Gore S/O Md Sukur Address- Bankra	4C applicable
2436	Bastu	0.0042	0	Golam Mostafa Sardar S/O Md Ali Address- Bankra	
2786	Bastu/Shali	0.0077	0.0109	Md. Halim S/O Sk Ramjan Ali Address- Bankra	

For Office Use Only

Page 1 of 8

28/01/2025 11:32 AM

Authenticated
Das
 29/01/25
 Block Land & Land Reforms Office
 Domjur, Howrah

15A
Translated Copy



44

**Government of West Bengal
Block land & land Reforms Office
Plot Information**

District- Howrah
Block-Domjur
Mouza-Bankra
LR Plot No.3065
RS Plot no. 3063

Block-Domjur
J.L. No. 055
Classification -
Bastu

Thana-Domjur
Land Area-1.4100

501055

Khatian NO.	Classification	Share	Area (Acre)	Rayat	Remarks
3929/1	Bastu	0.0312	0.04	Sk Fakir MD S/O Abdul Momin Sk Address- Bankra	4C applicable
4222	Bastu/Shali	0.0039	0.0055	Banu Begum S/O Sk Ramjan Address- Bankra	
4395/1	Bastu	0.0213	0.03	Moibul Begum W/O Md Jalim Address- Bankra	4C applicable
4711/1	Bastu	0.0124	0.0207	Mehbub Hossain Sekh S/o Abdul Basir Address- Bankra	
5006	Bastu	0.0206	0.0287	Manik Roy S/O Satish Address- Bankra	
5727/1	Bastu	0.0118	0.02	Riwaz Ahmed S/O Sk Rabbani	4C applicable
5983	Bastu/Shali	0.0077	0.0109	Md Shamim S/O Sk Ramjan Ali Address- Bankra	

For Office Use Only

Page 2 of 8

28/01/2025 11.32 AM

Authenticated
Block Land & Land Reforms Office
Domjur, Howrah

- 16 -

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-



জেলা- হাওড়া
মৌজা- বাঁকড়া
দাগ নং- ৩০৬৫
সাবেক দাগ নং- ৩০৬৩

ব্লক- ডোমজুড়
জে.এল.নং- ০৫৫
শ্রেণী- বাস্তু

থানা- ডোমজুড়
জমির পরিমাণ(এ)- ১.৪১০০

[০৫০১০৫৫]

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
৬৪৯২	বাস্তু	০.০০৯৪	০.০১০০	সামসের আলি মোল্লা পিতা-নূর আলী সাং-নিজ	
৬৯০৮	বাস্তু/শালি	০.০০৭৭	০.০১০৯	মহ: সেলিম . পিতা-সেখ রমজান আলী সাং-নিজ	
৬৯৬২	বাস্তু	০.০০৫৪	০.০১০০	সেখ সোলাই . পিতা-সেখ মামুদ সাং-নিজ	
৮১৫১	বাস্তু	০.০০৫৪	০.০১০০	নাসির খাঁন পিতা-তৈয়েব খাঁন সাং-জমাদার পাড়া	4(গ) ধারা প্রযোজ্য
৮১৫২	বাস্তু	০.০০৫৩	০.০১০০	গিয়াস খাঁন পিতা-তৈয়েব খাঁন সাং-জমাদার পাড়া	
৮১৫৩	বাস্তু	০.০০৫৩	০.০১০০	সিরাজ খাঁন পিতা-তৈয়েব খাঁন সাং-জমাদার পাড়া	
৮১৫৪	বাস্তু	০.০০৫৩	০.০০০০	আলতাক আলি খাঁন পিতা-তৈয়েব খাঁন সাং-জমাদার পাড়া	

~~IGA~~
Translated copy



Government of West Bengal
Block land & land Reforms Office
Plot Information

District- Howrah Block-Domjur 501055
Block-Domjur J.L. No. 055 Thana-Domjur
Mouza-Bankra Classification - Bastu Land Area-1.4100

LR Plot No.3065

RS Plot no. 3063

Khatian NO.	Classification	Share	Area (Acre)	Rayat	Remarks
6492	Bastu	0.0094	0.01	Samsar Ali Molla S/o Nur Ali Address- Bankra	
6908	Bastu/ Shali	0.0077	0.0109	Md Salim S/O Sk Ramjan Ali Address- Bankra	
6962	Bastu	0.0054	0.01	Sk Sonai S/ O Sk Mamud Address- Bankra	4C applicable
8151	Bastu	0.0054	0.01	Nasir Khan S/O Taiyyab Khan Address- Bankra	
8152	Bastu	0.0053	0.01	Giyas Khan S/ O Taiyyab Khan Address- Bankra	
8153	Bastu	0.0053	0.01	Siraj Khan S/O Taiyab Khan Address- Bankra	
8154	Bastu	0.0053	0	Altab Ali Khan S/O Taiyab Khan Address- Bankra	

- 17 -

পশ্চিমবঙ্গ সরকার

সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ

সংখ্যক জ্ঞাপ্য



জেলা - হাওড়া	রক - (ডামজুড)	[০০০১০০০]
সীতা - বাকড়া	জে.এল.নং ০০০	খানা - (ডামজুড)
সংখ্য নং - ৩০৬০	শ্রেণী - বাস	কমির পরিমাণ (এ) - ১.৪১০০
সামগ্রিক সংখ্য নং ৩০৬৩		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ (এ)	স্বয়ংক্রিয়/শ্রেণীর বিবরণ	মতব্য
৮৩৩৮	বাস	০.০২০৯	০.০৩০০	মনজু রায় পিতা-মজীশ মাং-নিজ	
৮৩৩৯	বাস	০.০২৯৩	০.০৪০০	মহঃ জলিল . পিতা-রমজান আলি মাং-সর্দারপাড়া	
৮৩৪০	বাস	০.০২৯২	০.০৪০০	জুলেখা বেগম . স্বামী-মহঃ জলিল মাং-সর্দারপাড়া	
৮৭৮০	বাস	০.০৩০৮	০.০৩৬১	মনজু রায় . পিতা-মজীশ মাং-নিজ	
৮৮০০	বাস	০.০১৮৬	০.০২৮৬	সাইরুন্নবোয়া . স্বামী-মহঃ নিজামউদ্দিন মাং-নিজ	
৯৮০৪	বাস	০.০১৭৭	০.০২০০	মহঃ ইয়েথার . পিতা-আমিন মাং-আহিজান আভ মালগোল পাটনা	
১০০৪০	বাস	০.০০৮১	০.০১১৪	তমলিমা বেগম স্বামী-মহঃ মুমতাজ মাং-নিজ	

HFA
Translated Copy



**Government of West Bengal
Block land & land Reforms Office
Plot Information**

District- Howrah
Block-Domjur
Mouza-Bankra
LR Plot No.3065
RS Plot no. 3063

Block-Domjur
J.L. No. 055
Classification -
Bastu

Thana-Domjur
Land Area-1.4100

501055

Khatian NO.	Classification	Share	Area (Acre)	Rayat	Remarks
8338	Bastu	0.0209	0.03	Sanat Roy S/O Satish Address- Bankra	
8339	Bastu	0.0293	0.04	Md Jalil S/O Ramjan Alo Address- Bankra	
8340	Bastu	0.0292	0.04	Julekha Begum W/O Md jalil Address- Bankra	
8780	Bastu	0.0358	0.0361	Sanat Roy S/O Satish Address- Bankra	
8850	Bastu	0.0186	0.0286	Sairunnesha W/O Md Nizamuddin Address- Bankra	
9804	Bastu	0.0177	0.025	Md Estekhar S/O Amin Address- Bankra	
10045	Bastu	0.0081	0.0114	Taslina Begum W/O Md Mumtaz Address- Bankra	

For Office Use Only

Page 4 of 8

28/01/2025 11.32 AM

Authenticated
29/01/25

Block Land & Land Reforms Office
Domjur, Howrah

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-



জেলা- হাওড়া	ব্লক- ডোমজুড়	[০৫০১০৫৫]
মৌজা- বাঁকড়া	জে.এল.নং- ০৫৫	থানা- ডোমজুড়
দাগ নং- ৩০৬৫	শ্রেণী- বাস্তু	জমির পরিমাণ(এ)- ১.৪১০০
সাবেক দাগ নং- ৩০৬৩		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	রায়তের/লেসীর বিবরণ	মন্তব্য
১০৯১০	বাস্তু	০.০২৯৩	০.০৪১৩	নাসিমা বেগম স্বামী-মহ. কুতুবউদ্দিন সাং-নিজ	
১০৯১৪	বাস্তু	০.০২৯৩	০.০৪১২	মহম্মদ কুতুবউদ্দিন . পিতা-গোলাম গওস সাং-নিজ	
১১৪২৭	বাস্তু	০.০১৬০	০.০২০০	খায়রুন খাতুন স্বামী-মহম্মদ কালিম সাং-১৫ শ্রীনাথ পোড়েল লেন, থানা+জেলা-হাওড়া	
১১৭৪১	বাস্তু	০.০০৯১	০.০১২৫	মমতাজ বেগম . স্বামী-মেহেমুদ আলি লস্কর সাং-নিজ	
১১৭৫৪	বাস্তু	০.০০০৩	০.০০৩০	আসমা বেগম . পিতা-একবাল হোসেন সাং-১২০/১ লোয়ার চিত্তপুর, কোল-৭০০০৭৩	
১২০৮৮	বাস্তু	০.০০৭০	০.০০৯৮	শানাজ বানো . স্বামী-মহ জান আলম সাং-২১এ হাজী মহ মহসীন স্কয়ার কোলকাতা ১৬	৪(গ) ধারা প্রযোজ্য
১২০৮৯	বাস্তু	০.০০৬৯	০.০০৯৮	মহ: জান আলম পিতা-মহ আলাউদ্দিন সাং-২১ এ হাজী মহ মহসিন স্কয়ার কোলকাতা ১৬	৪(গ) ধারা প্রযোজ্য

~~18 A~~
Translated copy

Government of West Bengal
Block land & land Reforms Office
Plot Information



501055

District- Howrah
Block-Domjur

Block-Domjur
J.L. No. 055
Classification -
Bastu

Thana-Domjur

Mouza-Bankra

Land Area-1.4100

LR Plot No.3065

RS Plot no. 3063

Khatian NO.	Classification	Share	Area (Acre)	Rayat	Remarks
10910	Bastu	0.0293	0.0413	Nasima Begum W/O Md Kutubuddin Address- Bankra	
10914	Bastu	0.0293	0.0412	Md Kutubuddin S/O Golam Gaus Address- Bankra	
11427	Bastu	0.016	0.02	Khairun Khatun W/O Md Kalim Address- Bankra	
11741	Bastu	0.0091	0.0125	Mamtaz Begum W/O Mehmud Ali Laskar Address- Bankra	
11754	Bastu	0.0003	0.003	Asma Begum D/O Ekbal Hossain Address- Bankra	
12088	Bastu	0.007	0.0098	Sahnaz Banno W/O Md Jan Alam Address- Bankra	4C applicable
12089	Bastu	0.0069	0.0098	Md Jan Alam S/o Md Alauddin Address- Bankra	

For Office Use Only

Page 5 of 8

28/01/2025 11.32 AM

Authenticated
28/01/25
Block Land & Land Reforms Office
Domjur, Howrah



পশ্চিমবঙ্গ সরকার

সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ

-দাগের তথ্য-



জেলা- হাওড়া	ব্লক- ডোমজুড়	[০৫০১০৫৫]
মৌজা- বাঁকড়া	জে.এল.নং- ০৫৫	থানা- ডোমজুড়
দাগ নং- ৩০৬৫	শ্রেণী- বাস্তু	জমির পরিমাণ(এ)- ১.৪১০০
সাবেক দাগ নং- ৩০৬৩		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	রায়তের/লেসীর বিবরণ	মন্তব্য
১২১১৫	বাস্তু	০.০০৪২	০.০০৬২	সেখ সবর আলি পিতা-সেখ বসির সাং-নিজ	
১২১১৬	বাস্তু	০.০০৪২	০.০০৬১	সেখ একরামুল হক পিতা-সেখ বসির সাং-নিজ	
১২১১৭	বাস্তু	০.০০৪২	০.০০৬২	সেখ মইদুল ইসলাম পিতা-সেখ বসির সাং-নিজ	
১২১১৫	বাস্তু/শালি	০.০৫৮৫	০.০৮২৫	মইনুল হক পিতা-আয়নুল সাং-নিজ	
১৩৭৭৬	বাস্তু	০.০১৯২	০.০২৭০	রাজিয়া সুলতানা স্বামী-মহঃ ইসরার আলম সাং-নিজ	
১৩৮৫৭	বাস্তু	০.০৪১০	০.০৫৭৮	গুলাম রসুল পিতা-মহঃ জাহির সাং-নিজ	
১৩৮৫৯	বাস্তু	০.০২৩৭	০.০০০০	মীর মোক্তার আলি পিতা-মীর মেহের সাং-নিজ	

19A
Translated copy



Government of West Bengal
Block land & land Reforms Office
Plot Information

District- Howrah Block-Domjur Block-Domjur Mouza-Bankra
Block-Domjur J.L. No. 055 Thana-Domjur
Classification - Bastu Land Area-1.4100

LR Plot No.3065

RS Plot no. 3063

Khatian NO.	Classification	Share	Area (Acre)	Rayat	Remarks
12115	Bastu	0.0042	0.0062	Sk Sabbar Ali S/O Sk Basir Address- Bankra	
12116	Bastu	0.0042	0.0061	SK Ekramul Haque S/O Sk Basir Address- Bankra	
12117	Bastu	0.0042	0.0062	Sk Maidul S/O Sk Basir Address- Bankra	
12915	Bastu/ Shali	0.0585	0.0825	Mainul Haque S/o Ainul Address- Bankra	
13776	Bastu	0.0192	0.027	Razia Sultana W/o Md Israr Alam Address- Bankra	
13857	Bastu	0.041	0.0578	Gulam Rasul S/O Md jahir Address- Bankra	
13859	Bastu	0.0237	0	Mir Moktar Ali S/O Mir Maher Address- Bankra	

For Office Use Only

Page 6 of 8

28/01/2025 11.32 AM

Authenticated
28/01/25
Block Land & Land Reforms Office

পশ্চিমবঙ্গ সরকার

সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ

-দাগের তথ্য-



জেলা- হাওড়া	রক- ডোমজুড়	[০৫০১০৫৫]
মৌজা- বাঁকড়া	জে.এল.নং- ০৫৫	থানা- ডোমজুড়
দাগ নং- ৩০৬৫	শ্রেণী- বাস্তু	জমির পরিমাণ(এ)- ১.৪১০০
সাবেক দাগ নং- ৩০৬৩		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	রায়তের/লেসীর বিবরণ	মন্তব্য
১৪১৬৬	বাস্তু	০.০১০৮	০.০১১১	কওসার আনসারী পিতা-মুজিবর রহমান আনসারী সাং-নিজ	
১৪১৭৯	বাস্তু	০.০১০৭	০.০১১১	আশমা আনসারী স্বামী-কওসার আনসারী সাং-নিজ	
১৪২৮৮	বাস্তু	০.০১১৮	০.০১৬৫	সেখ রশিদ আলম পিতা-সেখ সরিফ আলম সাং-নিজ	
১৪২৮৯	বাস্তু	০.০১৭৬	০.০২৪৮	সুকিয়া বেগম স্বামী-সেখ রশিদ আলম সাং-নিজ	
১৫০৬৬	বাস্তু	০.০৩৫৫	০.০৫০০	নূর বক্স মন্ডল পিতা-লতিফউদ্দিন সাং-নিজ	
১৫০৯৪	বাস্তু	০.০১২৪	০.০২০৮	সেখ ইসমাইল পিতা-সেখ মোকসুদ সাং-নিজ	
১৬৪৮১	বাস্তু	০.০২৬২	০.০৩৬৯	আলিমুদ্দিন মন্ডল পিতা-নূরবক্স মন্ডল সাং-নিজ	

~~20A~~
Translated Copy



**Government of West Bengal
Block land & land Reforms Office
Plot Information**

District- Howrah
Block-Domjur
Mouza-Bankra
LR Plot No.3065
RS Plot no. 3063

Block-Domjur
J.L. No. 055
Classification -
Bastu

Thana-Domjur
Land Area-1.4100

501055

Khatian NO.	Classification	Share	Area (Acre)	Rayat	Remarks
14166	Bastu	0.0108	0.0111	Kaesar Ansari S/O Mujibar Rahaman Ansari Address- Bankra	
14179	Bastu	0.0107	0.0111	Asma Ansari W/O Kawsar Ansari Address- Bankra	
14288	Bastu	0.0118	0.0165	Sk Rasid Alam S/o Sk Sariff Alam Address- Bankra	
14289	Bastu	0.0176	0.0248	Sufia Begum W/O Sk Rasid Alam Address- Bankra	
15066	Bastu	0.0355	0.05	Nur Baksh Mondal S/o Latifuddin Address- Bankra	
15094	Bastu	0.0124	0.0208	Sk Ismail S/O Sk Maksud Address- Bankra	
16481	Bastu	0.0262	0.0369	Alimuddin Mondal S/o nur Baksh Mondal Address- Bankra	

- 21 -

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-



জেলা- হাওড়া	ব্লক- ডোমজুড	[০৫০১০৫৫]
মৌজা- বাঁকড়া	জে.এল.নং- ০৫৫	থানা- ডোমজুড
দাগ নং- ৩০৬৫	শ্রেণী- বাস্তু	জমির পরিমাণ(এ)- ১.৪১০০
সাবেক দাগ নং- ৩০৬৩		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	রায়তের/লেসীর বিবরণ	মন্তব্য
১৬৪৮২	বাস্তু	০.০২৬২	০.০৩৭০	নূরউদ্দিন মন্ডল পিতা-নূরবক্স মন্ডল মাং-নিজ	
		০.৭৭৬২	১.০৪২৭		

Translated ^{21A}
Copy

**Government of West Bengal
Block land & land Reforms Office
Plot Information**



District- Howrah Block-Domjur 501055
Block-Domjur J.L. No. 055 Thana-Domjur
Mouza-Bankra Classification - Bastu Land Area-1.4100
LR Plot No.3065

RS Plot no. 3063

Khatian NO.	Classification	Share	Area (Acre)	Rayat	Remarks
16482	Bastu	0.0262	0.037	Nuruddin Mondal S/o Nur Baksh Mondal Address- Bankra	

For Office Use Only

Page 8 of 8

28/01/2025 11.32 AM

Authentic
Jaron
29/01/25
Block Land & Land Reforms Officer
Domjur, Howrah

Translated Copy

22A



District-Howrah Mouza- Bankra J.L. No. 55 Khatian No. 423
 Revenue Survey Touzi No. 3876 Hooghly
 Thana Domjur Pargana- No. 1954

Superficial Rights			Payble of Rights			Remarks	U/S --- date from ----- to -----		
Khatian no. (Mai Bata)	Description and Occupier (Shortly)	Share of each other	Rent	Cess			Rent	Cess	
				Roads	Education			Roads	Education

422	Firoj Aham mad Laskar Digar	1 (16 ana)	17 ganda	8 ana 6 ganda	14 ana 10 gonda	Registry Patta Of 31-07-2011		
-----	-----------------------------	------------	----------	---------------	-----------------	------------------------------	--	--

ATTESTED
 SD/ N. Gangully
 Revenue Officer
 Date- 22/11

Description and Occupier of Rights	Share	Description and Occupier of Rights	Share	Classification of rights and Special rules and association
------------------------------------	-------	------------------------------------	-------	--

Korfa Dang				Korfa U/S- 40 c 1/1
Bahar Ali SK	1(16 ana)			Patta mule mokorory
S/O Muktar Ali Sk				Rayat accoring to rule no. 4
Sakim- Nija				
Khang Dang				
Abdul Malek Jamadar	5 ana 6 gonda 2 kara 2 kranti			dakhal sattya bisisto
S/O Daulat Ali Jamader				This Khatian Shall remain in force under the GOVT.
Sakim- Nija				
Re.Ka.				
28-05-1954				
1384				
U/S- Note or Change (Mai Mokordama no. And San)				Record Corrected U.S. 52 of Chap-VI E.A. Act SD/S.D.G 08//04 R.O.

Authenticated

22/01/25

Block Land & Land Reforms Officer
Domjur, Howrah

খতিয়ান নং ৪২৩		অত্র স্বত্বের নিজ দখলীয় জমি							
দাগ নং	জমির রকম	মন্তব্য	দাগের মোট পরিমাণ		দাগের মধ্যে অত্র স্বত্বের অংশ	দাগের মধ্যে অত্র স্বত্বের অংশের জমির পরিমাণ			
			এঃ	শঃ		এঃ	শঃ		
১০৮৩	২৫৫০	৩০৫০ ২৫৫০ ১১৩ ২৫৫০ ৩০৫০ - ২/৪ = ২			২	২	৩০		
১১৪১	২৫৫০	১১৩০ ২৫৫০ ৩০৫০			২		৩০		
নিজ দখলীয় জমির মোট পরিমাণ						২	২	৩০	
অধীনস্থ স্বত্বের খাজানা প্রাপকের খতিয়ান নম্বর (মায় বাটা)		অধীনস্থ স্বত্বের বিভিন্ন খতিয়ানের ফর্দ							
অধীনস্থ স্বত্বের মোট পরিমাণ									
সর্ব মোট						২	২	৩০	

Translated Copy

23A



Khatian no. 423		Rights of self occupied Land					
Plot no.	Land Classification	Remarks	Total area of Plot		Share of Rayat under the Plot	Area of Land of Rayat Under the Plot	
			Acre	Satak		Acre	Satak
3063	Shali	Badar Ali 12 ana 16 gonda Abdul Malek 3 ana 4 gonda			1 (16 ana)	1	41
3141	Shali	Khang Dang Abdul Malek			1 (16 ana)		29
Total area of Self Occupied Land						1	70
Khatian no. (Mai bata) of rent recipient of subsidiary rights			List of different khatian of subsidiary rights				
Total area of Subsidiary rights Total Area						1	70

Authenticated

[Signature]
Block Land & Land Reforms Officer
Domjur, Howrah

- 22 -

R-81



Govt. of West Bengal
Office of the Block Land & Land Reforms Officer
Domjur, Howrah

Memo No.: 147/Dom/2025

Date :21.01.2025

To
The Additional District Magistrate &
District Land & Land Reforms Officer,
Howrah

Sub.: Submission of joint field inspection report regarding NGT, arising out of OA
No.213/2024/EZ

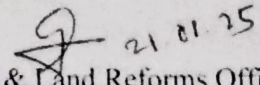
Respected Sir,

Sending herewith the joint field inspection report mentioned in subject which speaks for
itself.

This is for your kind information.

Thanking You,

Yours faithfully,


✓ Block Land & Land Reforms Officer
Domjur : Howrah
Block Land & Land Reforms Officer
Domjur, Howrah

- 25 -

To
The B.L.& L.R.O.
Domjur, Howrah

Sub- Joint field inspection report regarding Solemn order passed by Hon'ble NGT vide OA no. 213/2024/EZ.

Ref- 12/1(3)/Env/Howrah dt.15/01/25

Madam,

In connection with above reference a joint inspection has been made on 20/01/25 at 12.00 noon over the respective plot being no. RS. 3063, LR-3065(P) in the Mouza- Bankra JL-55 under the jurisdiction of B.L.& L.R.O Domjur.

We, the undersigned, along with ADM(D) sir , SPL LAO Sir, representative of pollution control board , Jt. BDO, Domjur and Pradhan, Bankra-III GP, were present as a team members of the said joint inspection.

The said plot is identified with the help the mouza map and enquiry done accordingly. During enquiry, it is observed that there is a G+4 building which constructed by Sk Sajid S/O Sk Selimuddin of Bankra (as per the written submission of MD Samser and Md kalam).

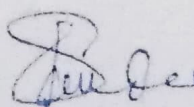
As per available office record, it is observed that the suit land is Bastu in nature. Nobody submitted their necessary documents like as LR ROR, conversion certificates, building sanction plan and approval copy of Panchayet etc till date. A scatched map of the said disputed land is attached herewith for your kind consideration.

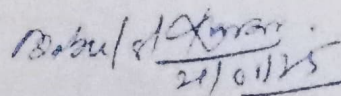
This is for your kind perusal and taking necessary action.

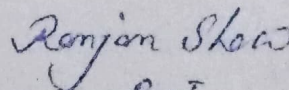
Encl:-

- 1) LR information
- 2) Sketched Map
- 3) Written submission of MD Samser and MD kalam.

Date:- 21.01.2025


20.01.25
Revenue Officer
Office of the Block Land & Land Reforms Officer
Domjur, Howrah

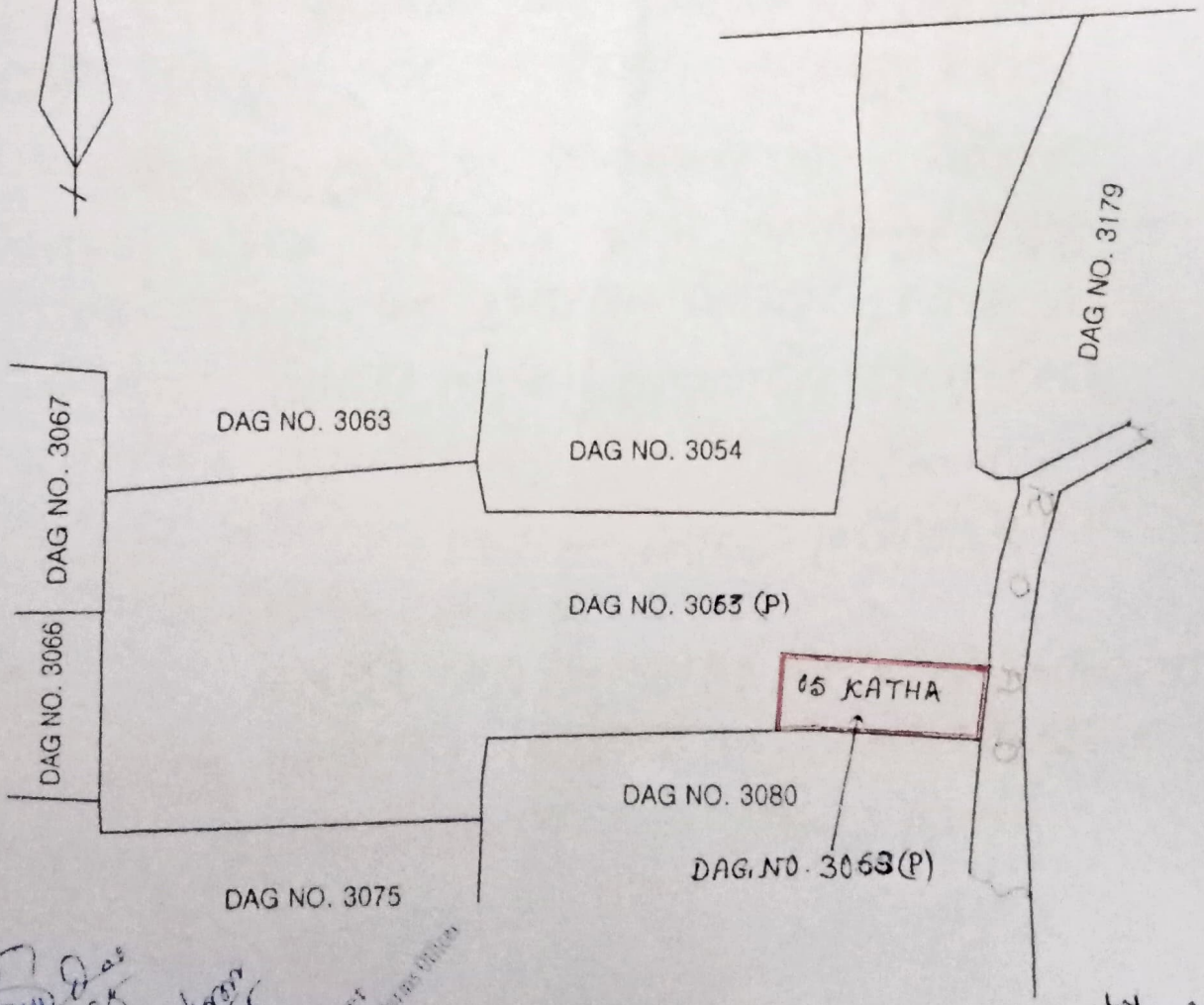

21/01/25
Revenue Officer
Office of the Block Land & Land Reforms Officer
Domjur, Howrah


R.I
21/01/25

SITE PLAN

OF MOUZA - BANKRA, J.L. NO. 55, P.S. DOMJUR.

DIST. HOWRAH, R.S. DAG NO. 3063 NOT TO SCALE
 LR. DAG NO. 3065 DISPUTED LAND
 SHOWING IN RED BORDER



B. Das
 21.01.25
 Revenue Officer
 Dist. Howrah

[Signature]
 21/01/25
 Revenue Officer
 Dist. Howrah

Drawn by
Ranjana Shaw
 R.I
 B.L.L.R.O
 Domjur

মাননীয় বি.এম. প্রান্তর এম.আর.ও.
ডোমজুড় বি.এম. প্রান্তর এম.আর.ও. দপ্তর
ডোমজুড় - হাওড়া



21/01/25 213
21/01/25
S.K. Mondal R.O.

বিষয়: "উল্লেখ করা অভিযোগ"

মহাশয়, আপনাদের নিম্নে উল্লেখ করা বিবরণে উল্লেখ করা
যে, উল্লেখ করা দুই জন ব্যক্তি ময়নাগঞ্জ মহকুমা জামাল
খান - ময়নাগঞ্জ মহকুমা এবং ময়নাগঞ্জ মহকুমা, পিতা-
ময়নাগঞ্জ মহকুমা, মায় - সাঁকড়া, ডোমজুড়, হাওড়া,
সাঁকড়া মৌজায় বসবাস করে আসছেন
কামরা নামে পরিচিত স্থানে যে বিবরণে উল্লেখ
করা হল যে যেখানে উল্লেখ করা উল্লেখ করা
সিদ্ধান্তে উল্লেখ করা উল্লেখ করা উল্লেখ করা
কোনটি উল্লেখ করা নই, পুরুতপক্ষে উল্লেখ করা
মেঘ সাঁকড়া, পিতা - মেঘ উল্লেখ করা উল্লেখ করা
সাঁকড়া উল্লেখ করা, ডোমজুড় হাওড়া।

Seen
21.01.25

উল্লেখ করা উল্লেখ করা উল্লেখ করা উল্লেখ করা
যে উল্লেখ করা উল্লেখ করা উল্লেখ করা উল্লেখ করা
উল্লেখ করা উল্লেখ করা উল্লেখ করা উল্লেখ করা

21/01/25

১) Md. Shamsher
২) Md. Kalam

৩৫ - 21/01/2025
৯১৬৩১৫৬৩৯০

27A.

Translated copy

Respected Block Land and Land Reforms officer,

Domjur; O/O the BL&LRO.

Domjur-Howrah

Sub: Complaint done by mistake

Sir,

This is our humble request to you that we are (i) Md. Kalam S/O Md. Islam (ii) Md. Samser S/O Md. Sattar both of Vill: Bankra, domjur, Howrah. We are engaged only as the contractors in the building which under construction at 28 room near Rasikal under Bankra mouza. We are neither promoter nor landlord. The real developer of project is SK.Sajid S/O SK. Salimuddin Of Vill: Bankra, Benuban, Domjur, Howrah. Kindly Excuse us from the allegation made against us thus of life. In support of are claim attached the contract agreement of real developer.

Date-29/1/25

Ph Np. 9163146390

Yours faithfully

Sd-

(1)Md.Shamshar

(2) Md. Kalam

Authenticated English
translation of Bengali
deposition of Md Samser
and Md Kalam.

B. K. Das

Revenue Officer
Office of the Block Land & Land Reforms Officer
Domjur, Howrah

Kalam

Block Land & Land Reforms Officer
Domjur, Howrah

~~-28-~~
Salil Sinha Roy

L.L.B.
NOTARY PUBLIC
REGD. NO.—9 OF 94
HOWRAH WEST BENGAL

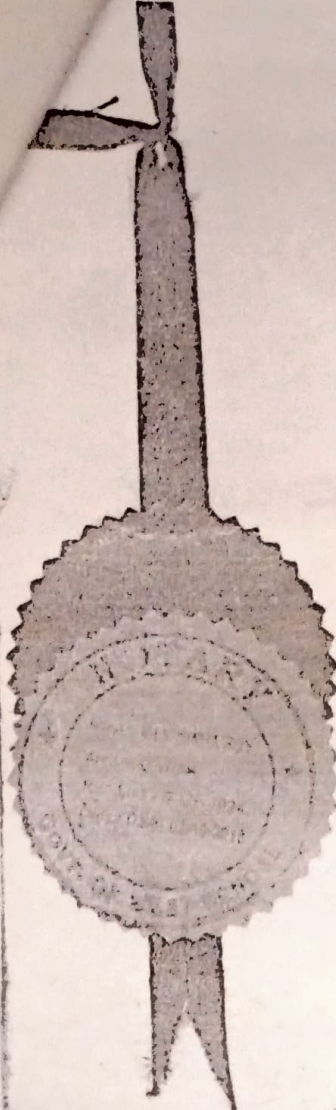
Place —
BHATTANAGAR
Liluah, Howrah
&
HOWRAH COURT

Ref No. FI 12 / 2018

Date 04 JUN 2018

Notarial Certificate

PURSUANT TO SEC. 8 OF THE NOTARIES ACT, (53/1952) &
SUBORDINATE LEGISLATION THERE UNDER GOVT OF INDIA
MINISTRY OF LAW AND JUSTICE



TO ALL TO WHOM THESE PRESENTS shall come 'I, SALIL SINHA ROY, duly appointed by the Governor of W. Bengal to practice as NOTARY PUBLIC do hereby verify authenticate, certify, attest as under the execution of the instrument annexed, here unto collectively marked "A" on its being executed and admitted and identified by the respective signatories as to the matters contained therein present before me by the *executant (s) / His / Her / Their Ld Lawyer and / or His / Her / their representative (s) Sri / Smt. Sic. Ahmadullah and others.

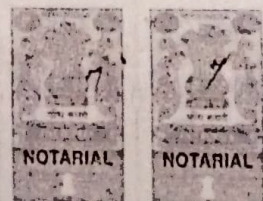
Accordingly, this is to certify, authenticate and attest that the annexed instrument "A" is the affidavit / Partnership deed / Dissolution of Partnership deed / power of attorney / Revocation of power agreement / cancellation of agreement / Will / declaration / bond / xerox copy / sponsorship / executed on 04.06.18 by Sri/Smt Motunul Haque & others. Primafacie the annexed instrument "A" appears to be in the usual procedure to serve and avail as need for occasions shall or may require for the same and it contains I to 06 pages.

IN FAITH AND TESTIMONY WHERE OF being required for a NOTARY I, the said notary do hereby subscribe my hand and affix my seal of office at HOWRAH on this the 04 day of June in the year 2018.

*Signature (s) L. T. I. (s)



S. Sinha Roy
S. SINHA ROY
NOTARY PUBLIC
SALIL SINHA ROY
NOTARY HOWRAH
REGD NO. 94
GOVT OF WB.
NOTARIAL STAMP
Affixed / Notarified

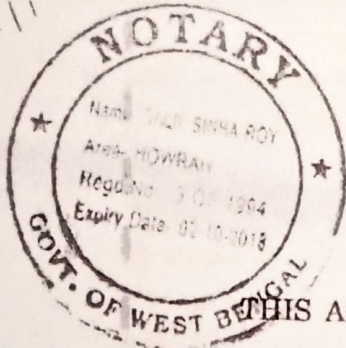




পশ্চিমবঙ্গ পশ্চিম বঙ্গাল WEST BENGAL

15AB 192363

F112



DEVELOPMENT AGREEMENT

THIS AGREEMENT FOR DEVELOPMENT is made on 14th day of February, 2018 BETWEEN 1) MOINUL HAQUE, son of Late Ainul Haque, 2) SHAHEENA PARVEEN, wife of Moinul Haque, both by faith Islam, by occupation Business and Household duties respectively, both residing at 46, Pilkhana 1st Bye Lane, P.S. Golabari, Dist - Howrah - 711101, hereinafter referred to and called the parties of the FIRST PART/ LANDLORD (which expression unless excluded by or repugnant to the context herein shall be deemed to be included their heirs, legal representatives, successors-in-interest, executors, administrators and assigns) of the ONE PART.

04 JUN 2018



AND

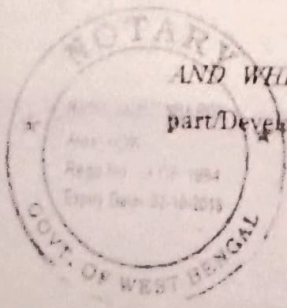
SK SAJID, son of Late Sk Salimuddin, by faith Islam, by occupation Business, residing at Vill - Bankra Benuban, Post - bankra, P.S. Domjur, Dist - Howrah - 711403, hereinafter referred to and called the party of the SECOND PART/ DEVELOPER (which expression unless excluded by or repugnant to the context herein shall be deemed to be included his heirs, legal representatives, successors-in interest, executors, administrators and assigns) of the *OTHER PART*.

WHEREAS the parties of the first part are the joint owners and occupiers in respect of the Bastu landed property measuring more or less 05 (Five) katha together with all right of easement and appurtenants attached thereto comprised in Sabek Dag No. 3063, appertaining to R.S. Khatian No. 423 of Mouza - Bankra, J.L. No. 55, P.S. Domjur, Dist - Howrah specifically mentioned to the schedule hereunder by way of purchase vide deed of sale dated 28.03.1985 from one Abdul Rouf Piyada.

AND WHEREAS the First parties/owners desirous and intended to get a multi-storied building to be constructed on their property mentioned in the schedule herein below but failed to do so due to lack of experience in raising Masonry building as well as paucity of funds and as such proposed to complete the scheme by appointing a Developer who can undertake to complete the same on certain terms and conditions as would be agreed by and between them.

AND WHEREAS the second part above named is a renowned Developer having been experienced in Building Construction and have also capacity to provide finance.

AND WHEREAS the First parties/owners jointly approached the Second part/Developer with a proposal for construction of multi - storied building in



04 JUN 2018

31A
Translated copy

**Government of West Bengal
Block land & land Reforms Office
Plot Information**



District- Howrah Block-Domjur 501055
Block-Domjur J.L. No. 055 Thana-Domjur
Mouza-Bankra Classification -
Bastu Land Area-1.4100
LR Plot No.3065
RS Plot no. 3063

Khatian NO.	Classification	Share	Area (Acre)	Rayat	Remarks
164/1	Bastu/Shali	0.0078	0.011	Aktar Ali,S/o Sk Ramjan Address- Bankra	
538/1	Bastu	0.0134	0.02	Sk Sbdul Jabbar S/o Jinnat Address- Bankra	4C applicable
2152	Bastu/Shali	0.0078	0.011	Md Nasim S/O Sk Ramjan Address- Bankra	
2197/1	Bastu	0.0047	0.0104	khursid Alam S/O Samsul Hoda Address- Bankra	4C applicable
2414/1	Bastu	0.0142	0.02	Md Gore S/O Md Sukur Address- Bankra	4C applicable
2436	Bastu	0.0042	0	Golam Mostafa Sardar S/O Md Ali Address- Bankra	
2786	Bastu/Shali	0.0077	0.0109	Md. Halim S/O Sk Ramjan Ali Address- Bankra	

For Office Use Only

Page 1 of 8

28/01/2025 11:32 AM

Authenticated
29/01/25
Block Land & Land Reforms Office:
Domjur, Howrah

পাশ্চাত্য সরকার
সমস্ট্রী ভূমি ও ভূমি সংস্থার আধিকারিকের কার্য
-দাপের তথ্য-



বাকড়া
বাকড়া
নং- ০০১৫
দাপের দাপ নং- ০০১০

রক- ডোমজুড
জে.এল.নং- ০৫৫
শ্রেণী- বাস্তু

খানা- ডোমজুড
জমির পরিমাণ(১)- ১.৪১০০

[০০০১০৫৫]

ভূমি নং	শ্রেণী	অংশ	অংশ পরিমাণ(১)	স্বত্বের/লসীর বিবরণ	মন্তব্য
৪১১৯/১	বাস্তু	০.০০১২	০.০৪০০	মেথ ককির মহম্মদ পিতা-আবদুল মমিন মেথ মাং-নিজ	
৪১২২	বাস্তু/শালি	০.০০০৯	০.০০৫৫	বানু বেগম পিতা-মেথ রমজান মাং-নিজ	৪(গ) ধারা প্রযোজ্য
৪১১৫/১	বাস্তু	০.০০১০	০.০০০০	মইবুল বেগম স্বামী-মহঃ জলিল মাং-নিজ	
৪১১১/১	বাস্তু	০.০১২৪	০.০২০৭	মহবুব হোসেন মেথ পিতা-আব্দুল বশির মাং-নিজ	৪(গ) ধারা প্রযোজ্য
৫০০৬	বাস্তু	০.০১০৬	০.০১৮৭	মনিরু রায় পিতা-মর্ডীশ মাং-নিজ	
৫১২৭/১	বাস্তু	০.০১১৮	০.০২০০	রিওবাজ আহম্মদ পিতা-মেথ রক্কানী মাং-নিজ	
৫১৮৫	বাস্তু/শালি	০.০০৭৭	০.০১০৯	মহঃ শমিম পিতা-মেথ রমজান জালী মাং-নিজ	৪(গ) ধারা প্রযোজ্য

For Office Use Only

32A
Translated Copy

**Government of West Bengal
Block land & land Reforms Office
Plot Information**



District- Howrah
Block-Domjur
Mouza-Bankra
LR Plot No.3065
RS Plot no. 3063

Block-Domjur
J.L. No. 055
Classification -
Bastu

Thana-Domjur
Land Area-1.4100

501055

Khatian NO.	Classification	Share	Area (Acre)	Rayat	Remarks
3929/1	Bastu	0.0312	0.04	Sk Fakir MD S/O Abdul Momin Sk Address- Bankra	4C applicable
4222	Bastu/Shali	0.0039	0.0055	Banu Begum S/O Sk Ramjan Address- Bankra	
4395/1	Bastu	0.0213	0.03	Moibul Begum W/O Md Jalim Address- Bankra	4C applicable
4711/1	Bastu	0.0124	0.0207	Mehbub Hossain Sekh S/o Abdul Basir Address- Bankra	
5006	Bastu	0.0206	0.0287	Manik Roy S/O Satish Address- Bankra	
5727/1	Bastu	0.0118	0.02	Riwaz Ahmed S/O Sk Rabbani	4C applicable
5983	Bastu/Shali	0.0077	0.0109	Md Shamim S/O Sk Ramjan Ali Address- Bankra	

পশ্চিমবঙ্গ সরকার
পঞ্চায়েত ভূমি ও ভূমি সংস্থার অধিকৃতিকের করণ
-দাপের তথ্য-



খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/স্বামীর বিবরণ	মন্তব্য
৯৪১২	বাস্ত	০.০০৯৪	০.০১০০	সামসের আলি মোল্লা পিতা-নূর আলী মাং-মিজ	
৯৪১৬	বাস্ত/শালি	০.০০৭৭	০.০১০৯	মহঃ সেলিম . পিতা-মেথ রমজান আলী মাং-মিজ	
৯৪১২	বাস্ত	০.০০৭৪	০.০১০০	মেথ মোনাই . পিতা-মেথ মামুদ মাং-মিজ	
৯৪১১	বাস্ত	০.০০৭৪	০.০১০০	নাসির খান পিতা-জৈয়েব খান মাং-জমাদার পাড়া	4(গ) ধারা প্রযোজ্য
৯৪১২	বাস্ত	০.০০৭৩	০.০১০০	বিহাম খান পিতা-জৈয়েব খান মাং-জমাদার পাড়া	
৯৪১৩	বাস্ত	০.০০৭৩	০.০১০০	মিরাজ খান পিতা-জৈয়েব খান মাং-জমাদার পাড়া	
৯৪১৪	বাস্ত	০.০০৭৩	০.০১০০	আলতাম আলি খান পিতা-জৈয়েব খান মাং-জমাদার পাড়া	

33A
Translated copy



Government of West Bengal
Block land & land Reforms Office
Plot Information

District- Howrah	Block-Domjur	501055
Block-Domjur	J.L. No. 055	Thana-Domjur
Mouza-Bankra	Classification - Bastu	Land Area-1.4100

LR Plot No.3065

RS Plot no. 3063

Khatian NO.	Classification	Share	Area (Acre)	Rayat	Remarks
6492	Bastu	0.0094	0.01	Samsar Ali Molla S/o Nur Ali Address- Bankra	
6908	Bastu/ Shali	0.0077	0.0109	Md Salim S/O Sk Ramjan Ali Address- Bankra	
6962	Bastu	0.0054	0.01	Sk Sonai S/ O Sk Mamud Address- Bankra	4C applicable
8151	Bastu	0.0054	0.01	Nasir Khan S/O Taiyyab Khan Address- Bankra	
8152	Bastu	0.0053	0.01	Giyas Khan S/ O Taiyyab Khan Address- Bankra	
8153	Bastu	0.0053	0.01	Siraj Khan S/O Taiyab Khan Address- Bankra	
8154	Bastu	0.0053	0	Altab Ali Khan S/O Taiyab Khan Address- Bankra	

Authenticated
28/01/25
Block Land & Land Reforms Office
Domjur, Howrah

নব্ব্বি মবস সনকাব
সমাধি কুমি ও কুমি সংস্কার আধিকারিকের কনস
-দাশের তথা-



খতিমান নং	শ্রেণী	অংশ	অংশ পরিমাণ (এ)	স্বামীর/স্বামীর বিবরণ	মন্তব্য
৮৩৩৮	বাস্ত	০.০২০৯	০.০২০০	সনজ রায় পিতা-সর্ভীশ মাং-নিজ	
৮৩৩৯	বাস্ত	০.০২৬৩	০.০৪০০	মহঃ জলিল পিতা-রমজান আলি মাং-সর্ভারপাড়া	
৮৩৪০	বাস্ত	০.০২৯২	০.০৪০০	জুলেখা বেগম স্বামী-মহঃ জলিল মাং-সর্ভারপাড়া	
৮৭৮০	বাস্ত	০.০৩৫৮	০.০৩৬১	সনজ রায় পিতা-সর্ভীশ মাং-নিজ	
৮৮৫০	বাস্ত	০.০১৮৩	০.০২৮৬	সাইকুল হোসেন স্বামী-মহঃ নিজামউদ্দিন মাং-নিজ	
৯৮০৪	বাস্ত	০.০১৭৭	০.০২৫০	মহঃ ইয়েখার পিতা-আমিন মাং-আহিজন আজ মালগোল পাটনা	
১০০৪০	বাস্ত	০.০০৮১	০.০১১৪	ডবলিমা বেগম স্বামী-মহঃ মুমতাজ মাং-নিজ	

Translated copy3AA

**Government of West Bengal
Block land & land Reforms Office
Plot Information**

District- Howrah
Block-Domjur
Mouza-Bankra
LR Plot No.3065

Block-Domjur
J.L. No. 055
Classification -
Bastu

Thana-Domjur
Land Area-1.4100

501055

RS Plot no. 3063

Khatian NO.	Classification	Share	Area (Acre)	Rayat	Remarks
8338	Bastu	0.0209	0.03	Sanat Roy S/O Satish Address- Bankra	
8339	Bastu	0.0293	0.04	Md Jalil S/O Ramjan Alo Address- Bankra	
8340	Bastu	0.0292	0.04	Julekha Begum W/O Md jalil Address- Bankra	
8780	Bastu	0.0358	0.0361	Sanat Roy S/O Satish Address- Bankra	
8850	Bastu	0.0186	0.0286	Sairunnesha W/O Md Nizamuddin Address- Bankra	
9804	Bastu	0.0177	0.025	Md Estekhar S/O Amin Address- Bankra	
10045	Bastu	0.0081	0.0114	Taslima Begum W/O Md Mumtaz Address- Bankra	

For Office Use Only

Page 4 of 8

28/01/2025 11.32 AM

Authenticated
29/01/25
Block Land & Land Reforms Office
Domjur, Howrah

Translated copy35A

**Government of West Bengal
Block land & land Reforms Office
Plot Information**



District- Howrah Block-Domjur
Block-Domjur
Mouza-Bankra
LR Plot No.3065

Block-Domjur
J.L. No. 055
Classification -
Bastu

Thana-Domjur
Land Area-1.4100

501055

RS Plot no. 3063

Khatian NO.	Classification	Share	Area (Acre)	Rayat	Remarks
10910	Bastu	0.0293	0.0413	Nasima Begum W/O Md Kutubuddin Address- Bankra	
10914	Bastu	0.0293	0.0412	Md Kutubuddin S/O Golam Gaus Address- Bankra	
11427	Bastu	0.016	0.02	Khairun Khatun W/O Md Kalim Address- Bankra	
11741	Bastu	0.0091	0.0125	Mamtaz Begum W/O Mehmud Ali Laskar Address- Bankra	
11754	Bastu	0.0003	0.003	Asma Begum D/O Ekbal Hossain Address- Bankra	
12088	Bastu	0.007	0.0098	Sahnaz Banno W/O Md Jan Alam Address- Bankra	4C applicable
12089	Bastu	0.0069	0.0098	Md Jan Alam S/o Md Alauddin Address- Bankra	

For Office Use Only

Page 5 of 8

28/01/2025 11.32 AM

*Authenticated**28/01/25*

Block Land & Land Reforms Office
Domjur, Howrah

পশ্চিমবঙ্গ সরকার
খসড়া ক্রম ও ক্রম সংস্কার আধিকারিকের করণ
-দায়ের তথ্য-



[০২০২০২২]

সংস্কার
ক্রম- ডোমসুড
জে.পল.নং- ০৩৫ খসড়া- ডোমসুড
ক্রম- বাস্তু জমির পরিমাণ(এ)- ১.৪১০০
সংস্কার ক্রম নং- ০০১৫

খসড়ার নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বত্ত্বের/শ্রেণীর বিবরণ	মন্তব্য
১১১১২	বাস্তু	০.০০৪২	০.০০৬২	মেথ সবার আলি পিতা-মেথ বাসির মাং-নিজ	
১২১১৪	বাস্তু	০.০০৪২	০.০০৬১	মেথ একরামুল হক পিতা-মেথ বাসির মাং-নিজ	
১১১১৭	বাস্তু	০.০০৪২	০.০০৬২	মেথ মইনুল ইসলাম পিতা-মেথ বাসির মাং-নিজ	
১২১১৫	বাস্তু/শালি	০.০০৮৫	০.০৮২৫	মইনুল হক পিতা-আবদুল মাং-নিজ	
১০৭৭৬	বাস্তু	০.০১৯২	০.০২৭০	রাজিয়া সুলতানা স্বামী-মহঃ ইনসার আলম মাং-নিজ	
১০৮৫৭	বাস্তু	০.০২১০	০.০২৭৮	ওলাম রসুল পিতা-মহঃ জাহির মাং-নিজ	
১০৮৫৯	বাস্তু	০.০২৫৭	০.০০০০	মীর মোজার আলি পিতা-মীর মেহের মাং-নিজ	

36A

আধিকারিকের

Translated copy



**Government of West Bengal
Block land & land Reforms Office
Plot Information**

District- Howrah	Block-Domjur	501055
Block-Domjur	J.L. No. 055	Thana-Domjur
Mouza-Bankra	Classification - Bastu	Land Area-1.4100

LR Plot No.3065

RS Plot no. 3063

Khatian NO.	Classification	Share	Area (Acre)	Rayat	Remarks
12115	Bastu	0.0042	0.0062	Sk Sabbar Ali S/O Sk Basir Address- Bankra	
12116	Bastu	0.0042	0.0061	SK Ekramul Haque S/O Sk Basir Address- Bankra	
12117	Bastu	0.0042	0.0062	Sk Maidul S/O Sk Basir Address- Bankra	
12915	Bastu/ Shali	0.0585	0.0825	Mainul Haque S/o Ainul Address- Bankra	
13776	Bastu	0.0192	0.027	Razia Sultana W/o Md Israr Alam Address- Bankra	
13857	Bastu	0.041	0.0578	Gulam Rasul S/O Md jahir Address- Bankra	
13859	Bastu	0.0237	0	Mir Moktar Ali S/O Mir Maher Address- Bankra	

For Office Use Only

Page 6 of 8

28/01/2025 11.32 AM

Authentic
28/01/25
 Block Land & Land Reforms Office

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাখলের তথ্য-



[০০১০০০]

হাওড়া
স্মারক- বাকড়া
দাখল নং- ০০৬৫
সংক্রান্ত দাখল নং- ০০৬০
রক- ডোমজুড়
জে.এল.নং- ০৫৫
শ্রেনী- বাস্ত
খানা- ডোমজুড়
জমির পরিমাণ(এ)- ১.৪১০০

খতিয়ান নং	শ্রেনী	অংশ	অংশ পরিমাণ(এ)	রায়েজের/লেপীর বিবরণ	মন্তব্য
১৪১৬৬	বাস্ত	০.০১০৮	০.০১১১	কওথার আনসারী পিতা-মুজিবর রহমান আনসারী মাং-নিজ	
১৪১৭৯	বাস্ত	০.০১০৭	০.০১১১	আশমা আনসারী স্বামী-কওথার আনসারী মাং-নিজ	
১৪২৬৬	বাস্ত	০.০১১৮	০.০১৬৫	সেখ রশিদ আলম পিতা-সেখ সবিছ আলম মাং-নিজ	
১৪২৬৯	বাস্ত	০.০১৭৬	০.০২৪৮	সুফিয়া বেগম স্বামী-সেখ রশিদ আলম মাং-নিজ	
১৪৩০৬	বাস্ত	০.০০৫৫	০.০০৫০	নূর বক্স মন্ডল পিতা-লজিফউদ্দিন মাং-নিজ	
১৪৩১৪	বাস্ত	০.০১২৪	০.০২০৮	সেখ ইসমাইল পিতা-সেখ মোকসুদ মাং-নিজ	
১৪৩৬১	বাস্ত	০.০২৬২	০.০৩৬৬	আলিমুদ্দিন মন্ডল পিতা-নূরবক্স মন্ডল মাং-নিজ	

37A
Translated copy

**Government of West Bengal
Block land & land Reforms Office
Plot Information**



District- Howrah
Block-Domjur
Mouza-Bankra
LR Plot No.3065

Block-Domjur
J.L. No. 055
Classification -
Bastu

Thana-Domjur
Land Area-1.4100

501055

RS Plot no. 3063

Khatian NO.	Classification	Share	Area (Acre)	Rayat	Remarks
14166	Bastu	0.0108	0.0111	Kaesar Ansari S/O Mujibar Rahaman Ansari Address- Bankra	
14179	Bastu	0.0107	0.0111	Asma Ansari W/O Kawsar Ansari Address- Bankra	
14288	Bastu	0.0118	0.0165	Sk Rasid Alam S/o Sk Sariff Alam Address- Bankra	
14289	Bastu	0.0176	0.0248	Sufia Begum W/O Sk Rasid Alam Address- Bankra	
15066	Bastu	0.0355	0.05	Nur Baksh Mondal S/o Latifuddin Address- Bankra	
15094	Bastu	0.0124	0.0208	Sk Ismail S/O Sk Maksud Address- Bankra	
16481	Bastu	0.0262	0.0369	Alimuddin Mondal S/o nur Baksh Mondal Address- Bankra	

পাণ্ডিত্য সর্কার
সমষ্টি ভূমি ও ভূমি সংস্থার আধিকারিকের করণ
-দাখের তথ্য-



হাওড়া
জা- বাকুড়া
দাখ নং- ৩০৬৫
সংকে দাখ নং- ৩০৬০

রক- ডোমজুড়
জে.এল.নং- ০৫৫
শ্রেণী- বাহু

থানা- ডোমজুড়
জমির পরিমাণ(এ)- ১.৪১০০

[০০০১০৫৫]

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/শ্রেণীর বিবরণ	মন্তব্য
১৬৪৮২	বাহু	০.০২৬২	০.০৩৭০	নূরউদ্দিন মন্ডল শিভা-নূরবর মন্ডল মাং-নিজ	
		০.৭৭৬২	১.০৪২৭		

38A
Translated copy

**Government of West Bengal
Block land & land Reforms Office
Plot Information**



District- Howrah	Block-Domjur	501055
Block-Domjur	J.L. No. 055	Thana-Domjur
Mouza-Bankra	Classification - Bastu	Land Area-1.4100

LR Plot No.3065

RS Plot no. 3063

Khatian NO.	Classification	Share	Area (Acre)	Rayat	Remarks
16482	Bastu	0.0262	0.037	Nuruddin Mondal S/o Nur Baksh Mondal Address- Bankra	

For Office Use Only

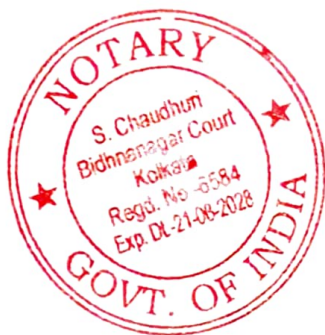
Page 8 of 8

28/01/2025 11.32 AM

Authenticated

*Done
29/01/25*

Block Land & Land Reforms Office,
Domjur, Howrah



HON'BLE NATIONAL GREEN
TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

O. A. NO. 213/2024

In The Matter of:

SK. HARUN

... APPLICANT

VERSUS

THE STATE OF WEST BENGAL & Ors.

... RESPONDENT(S)

AFFIDAVIT ON BEHALF OF THE
RESPONDENT No. 02, DISTRICT
MAGISTRATE, HOWRAH.

Mr. Sibojyoti Chakrabarti,
Ld. State Advocate
For The State of West Bengal

23 JAN 2025